

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE BENCH AT
CHENNAI**

**E.A.No. 04 of 2023 (SZ) In O. A.No. 187 OF 2021 & M.A.No.09 of 2023 in
O.A.No.187 of 2021 & M.A.No.10 of 2023 in O.A.No.53 of 2022**

IN THE MATTER OF:

Nagendra kumar
S/o Sathyanarayan
Dharanikota Villiage,
Amaravathi Mandal,
Guntur District, Andhra Pradesh.

..... Applicant /Applicant

-Vs-

1. Government of India,
Rep. by its Secretary,
Ministry of Environment, Forest and Climate Change
And 19 othersRespondent/Respondents

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It is certified that all the documents contained in the above annexure are true copies.

Date: 12.02.2024

[Handwritten Signature]
13/2/24
Counsel for Rly

[Handwritten Signature]
Member Secretary
SEIAA, AP

Report of SEIAA, A.P submitted in compliance to the Hon'ble NGT (SZ) order dated 05.02.2024 in E.A.No. 04 of 2023 in O.A.No. 187 of 2021&M.A.No.09 of 2023 in O.A.No.187 of 2021 & M.A.No.10 of 2023 in O.A.No.53 of 2022.

1. It is to submit that an M.A.No.09 of 2023 in O.A.No.187 of 2021 & M.A.No.10 of 2023 in O.A.No.53 of 2022 filed in the Hon'ble NGT, Chennai, seeking a prayer to initiate action against Respondents No.3 and 4 for the willful, deliberate, and intentional violation of the Judgment dated 23.03.2023 passed by this Tribunal in Original Application No.187 of 2023 (SZ) and also for imposing penalty against Respondents No.3 and 4.
2. After hearing the case the Hon'ble NGT vide order dated.05.02.2024 issued directions as follows:

"i. The learned counsel appearing for the State of Andhra Pradesh as well as the SEIAA – Andhra Pradesh have not filed their reports and they sought three weeks time citing that they need more time for conducting the field inspection and verification of the records."

"ii. In this regard, the SEIAA – Andhra Pradesh can very well verify their own records and submit a report as to whether any Environmental Clearance is in vogue now and if so, what is the agency, for which, the Environmental Clearance has been granted. This verification can be done easily by the SEIAA in its own office which does not require much time."

The Chronological events of the case are detailed as follows:

- a) It is to submit to the Hon'ble NGT that a case was registered in O.A.No. 187/2021, 152 of 2021, 53 of 2022 in the Hon'ble NGT against illegal sand mining in Guntur District & Chittoor District. In O.A.No. 187/2021 the Mines & Geology Dept., is 2nd Respondent, SEIAA, A.P. is 4th Respondent.
In O.A.No.152 of 2021, the Mines & Geology Dept., is 2nd Respondent, A.P. Pollution Control Board is 5th Respondent.
In O.A.No.53 of 2022 the Mines & Geology Dept., is 2nd Respondent, A.P. Pollution Control Board is 5th Respondent, SEIAA, A.P. is 6th Respondent.
- b) The Hon'ble NGT heard the matter and issued directions to SEIAA, A.P. vide order dated. 23.03.2023 as follows:

"The operation should be stopped forthwith and project proponent may be directed by SEIAA to obtain afresh Environmental Clearance before proceeding further."

c) In compliance with the orders of the Hon'ble NGT, the SEIAA issued directions vide Order dated.24.04.2023 to M/s. Jai Prakash Power Ventures Limited and Director of Mines & Geology, Ibrahimpatnam, Vijayawada to stop all Semi-Mechanized sand mining operations immediately as per the Hon'ble NGT directions (A Copy of the directions issued is enclosed). After the issue of directions dated.24.04.2023 the SEIAA has not issued any EC orders to sand reach till 2024. As per the records 03 numbers of sand reaches were granted EC orders in the month of January, 2023 with manual method of mining for a period of 1 year i.e., valid up to January 2024.(List enclosed as annexure-I). The SEIAA, A.P. vide Ir.dated.24.04.2023 addressed A.P. Pollution Control Board to take further necessary action as per G.O.Ms.No.120, dated. 01.11.2018.

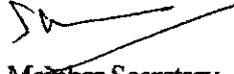
3. Further, in obedience to the Hon'ble NGT orders dt. 05.02.2024 it is to submit that as per the records, the Department of Mines and Geology, Govt. of A.P has submitted 183 applications in the month of November & December 2023 for manual method of sand mining. These applications are under process at different stages. The SEAC appraised 113 proposals in the meetings held on 11.01.2024 & 25.01.2024. The Committee after examining the project proposals, presentations, MoEF&CC Notifications & OM's and detailed deliberations, sought clarifications from the proponent for 57 proposals and recommended to issue of Environmental Clearance for 45 sand reaches with manual method of mining for a period of 1 year and recommended to rejected 11 proposals.

4. The SEIAA in its meeting held on 23.01.2024, 24.01.2024 & 07.02.2024 agreed with recommendations of SEAC and issued EC for sand mining with manual method for a period of 1 year to 41 sand reaches to Department of Mines & Geology, Govt. of A.P., rejected 11 sand reaches and referred back 4 proposals to SEAC for further examination as furnished below:

No.of sand reach proposals applied by Mines & Geology Department	No.of sand reaches appraised by SEAC	No.of ECs granted for sand reaches by SEIAA, A.P	Agency for which EC has been granted	No.of proposals rejected by SEIAA/Withdrawal	No.of sand reach proposals referred back to SEAC by SEIAA	No.of proposals sought clarifications from proponent by SEAC
183	113	41 (on 07.02.2024 & 10.02.2024 for manual mining)	Department of Mines & Geology, Palnadu, Guntur, Bapatla, NTR, Krishna, Alluri Sita Ramaraju Districts.	11	4	57

5. List of EC orders granted by SEIAA,A.P to Department of Mines & Geology, Govt. of A.P., for sand reaches (41 Nos) with manual method with a validity period of 1 year is enclosed as **annexure-II**.

Vijayawada,
dt:12.02.2024


Member Secretary,
SEIAA, A.P.

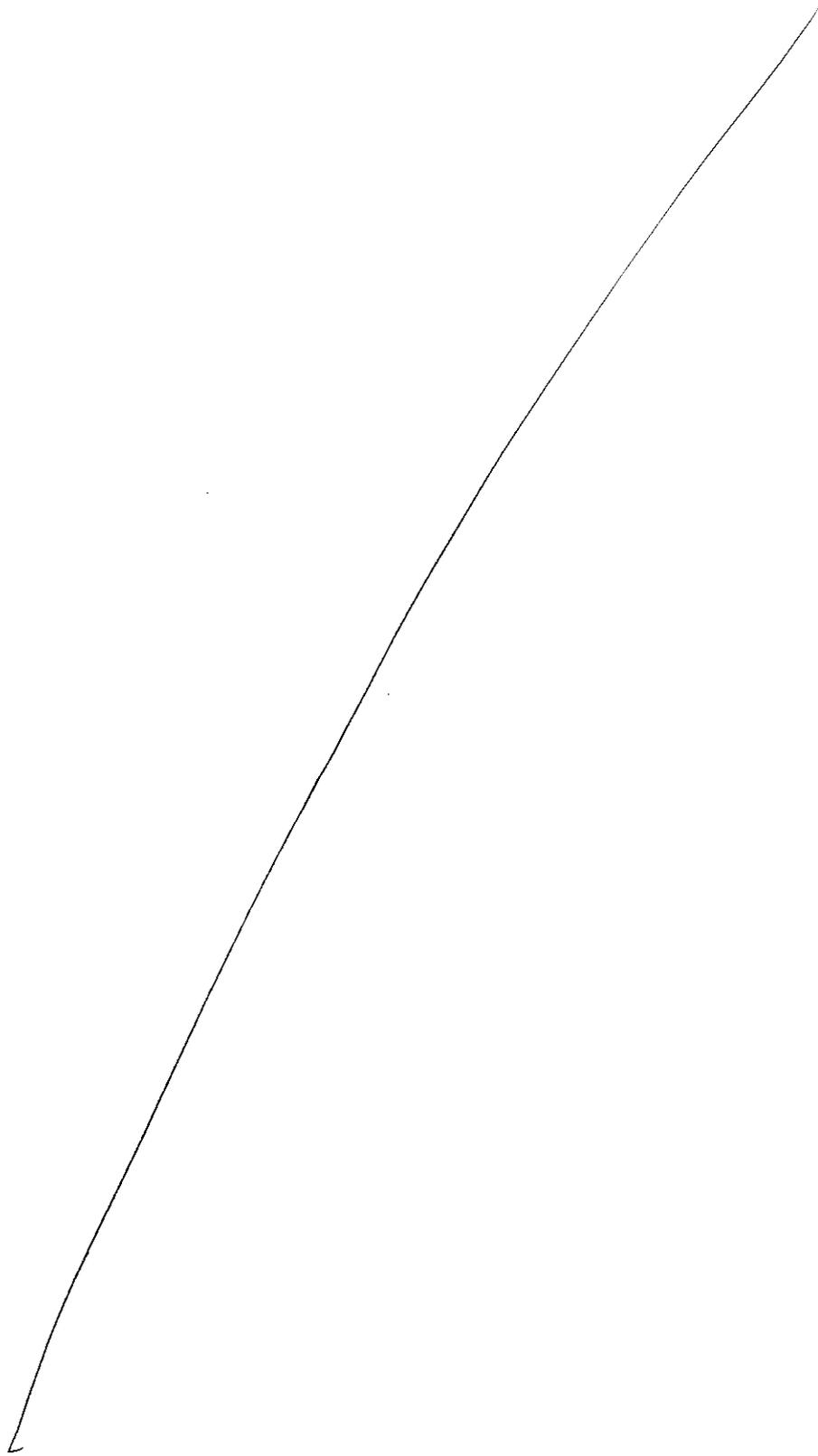
ECs granted for sand reaches during Jan.2023 for manual method: Annexure-I

S.No	Name of the reach and address	Agency to which ECs granted	EC issued Date	Validity
1.	4.10 Ha. Sand Reach of Govallanka/2022-1 Sand Reach of Govallanka Village, Tallarevu Mandal, Kakinada District (Erstwhile Godavari), East Andhra Pradesh	M/s Jaiprakash Power Ventures Limited, 2 nd Floor 40-14-7, Chandra Moulipuram, Benz circle, Vijayawada, Krishna District.	13.01.2023 Manual method. Valid up to 1 year	EC valid up to 12.01.2024
2.	4.90 Ha. Ordinary Sand Reach of Pillanka/2022-3 Sand Reach at Pillanka Village, Tallarevu Mandal, Kakinada District(Erstwhile East Godavari District), Andhra Pradesh	M/s Jaiprakash Power Ventures Limited, District In-charge - Sri Venkat Reddy, JN Road, Rajamahendravaram, East Godavari District	18.01.2023 Manual method. Valid up to 1 year	EC valid up to 17.01.2024
3.	4.93 Ha. Ordinary Sand Reach of Pillanka(2022-2) Sand Reach at Pillanka Village, Tallarevu Mandal, Kakinada District (Erstwhile East Godavari District), Andhra Pradesh	M/s Jaiprakash Power Ventures Limited, 2 nd Floor 40-14-7, Chandra Moulipuram, Benz circle, Vijayawada, Krishna District.	18.01.2023 Manual method. Valid up to 1 year	EC valid up to 17.01.2024

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Details of EC granted for Sand reaches during 2024 - Annexure-II

S. No.	Address of the sand reach	District	Agency for which ECs granted	EC issued Date/ Method of mining / Validity
1	4.930 Ha Ordinary Sand Mine proposed in the name of Smt. Nagini Vasikarla District Mines and Geology Officer, Narasaraopet, A.P., Didugu-1 Sand Reach, Didugu Village, Amaravathi Mandal, Palnadu District Andhra Pradesh.	Palnadu	The Assistant Director of Mines & Geology, The District Mines and Geology Officer, Narasaraopeta	07.02.2024 Manual method. Valid up to 1 year
2	4.860 Ha Ordinary Sand Mine proposed in the name of Smt. Nagini Vasikarla District Mines and Geology Officer, Narasaraopet, A.P., Pondugula-2 Sand Reach, Sy No.02 Pondugula Village, Amaravathi Mandal, Palnadu District Andhra Pradesh	Palnadu	The Assistant Director of Mines & Geology, The District Mines and Geology Officer, Narasaraopeta	07.02.2024 Manual method. Valid up to 1 year
3	3.930 Ha Ordinary Sand Mine proposed in the name of Smt. Nagini Vasikarla District Mines and Geology Officer, Narasaraopet, A.P., Konuru-1 Sand Reach, Sy No.331/DKonuru Village, Atchampeta Mandal, Palnadu District Andhra Pradesh.	Palnadu	The Assistant Director of Mines & Geology, The District Mines and Geology Officer, Narasaraopeta	07.02.2024 Manual method. Valid up to 1 year
4	4.830 Ha Ordinary Sand Mine proposed in the name of Smt. Nagini Vasikarla District Mines and Geology Officer, Narasaraopet, A.P., Ambadipudi-3 Sand Reach, Sy No.1Ambadipudi Village, Atchampeta Mandal, Palnadu District Andhra Pradesh.	Palnadu	The Assistant Director of Mines & Geology, The District Mines and Geology Officer, Narasaraopeta	07.02.2024 Manual method. Valid up to 1 year
5	4.830 Ha Ordinary Sand Mine proposed in the name of Smt. Nagini Vasikarla District Mines and Geology Officer, Narasaraopet, A.P., Ambadipudi-2 Sand Reach, Sy No.1 Ambadipudi Village, Atchampeta Mandal, Palnadu District Andhra Pradesh.	Palnadu	The Assistant Director of Mines & Geology, The District Mines and Geology Officer, Narasaraopeta	07.02.2024 Manual method. Valid up to 1 year

6	4.840 Ha Ordinary Sand Mine proposed in the name of Smt. Nagini Vasikarla District Mines and Geology Officer, Narasaraopet, A.P., Ambadipudi-1 Sand Reach, Sy No.1 Ambadipudi Village, Atchampeta Mandal, Palnadu District Andhra Pradesh.	Palnadu	The Assistant Director of Mines & Geology, The District Mines and Geology Officer, Narasaraopeta	07.02.2024 Manual method. Valid up to 1 year
7	4.886 Ha Ordinary Sand Mine proposed in the name of Sri. Gangadhara Jangamu District Mines and Geology Officer, Guntur at Sy No 661, Munnangi Sand Reach, Munnangi Village, Kollipara Mandal, Guntur District Andhra Pradesh.	Guntur	The Deputy Director of Mines & Geology, The District Mines and Geology Officer, 4 th Line, Pandaripuram.	07.02.2024 Manual method. Valid up to 1 year
8	4.971 Ha Ordinary Sand Mine proposed in the name of Sri. Gangadhara Jangamu District Mines and Geology Officer, A.P., Gundimeda Sand Reach, Gundimeda Village, Tadepalli Mandal, Guntur District Andhra Pradesh	Guntur	The Deputy Director of Mines & Geology, The District Mines and Geology Officer, 4 th Line, Pandaripuram.	07.02.2024 Manual method. Valid up to 1 year
9	4.840 Ha Ordinary Sand Mine proposed in the name of Sri. Gangadhara Jangamu District Mines and Geology Officer, A.P., Bommuvanipalem-14 Sand Reach, Bommuvanipalem Village, Kollipara Mandal, Guntur District Andhra Pradesh.	Guntur	The Deputy Director of Mines & Geology, The District Mines and Geology Officer, 4 th Line, Pandaripuram.	07.02.2024 Manual method. Valid up to 1 year
10	4.80 Ha Ordinary Sand Mine proposed in the name of Sri. Gangadhara Jangamu District Mines and Geology Officer, A.P., Bommuvanipalem-15 Sand Reach, Sy No 128 Bommuvanipalem Village, Kollipara Mandal, Guntur District Andhra Pradesh.	Guntur	The Deputy Director of Mines & Geology, The District Mines and Geology Officer, 4 th Line, Pandaripuram.	07.02.2024 Manual method. Valid up to 1 year
11	4.900 Ha Ordinary Sand Mine proposed in the name of Sri. VEERASWAMY KANCHARLA District Mines and Geology Officer, A.P., Northvalluru-2, Sand Reach, Northvalluru Village, Thotlavalluru Mandal, Krishna District Andhra Pradesh.	Krishna	The Assistant Director of Mines & Geology, The District Mines & Geology Officer, H.No: M.I.G-116, Street No.220, APHB, New Colony, Machilipatnam.	07.02.2024 Manual method. Valid up to 1 year
12	14.45 Ha Ordinary Sand Mine proposed in the name of Sri.	Krishna	The Assistant Director of Mines & Geology,	07.02.2024 Manual

	VEERASWAMY KANCHARLA District Mines and Geology Officer, A.P., Northvalluru-3, Sand Reach, Sy NO 445 Northvallu Village, Thotlavalluru Mandal, Krishna District Andhra Pradesh		The District Mines & Geology Officer, H.No: M.I.G-116, Street No.220, APHB, New Colony, Machilipatnam.	method. Valid up to 1 year
13	4.84 Ha Ordinary Sand Mine proposed in the name of Sri. VEERASWAMY KANCHARLA District Mines and Geology Officer, A.P., Northvalluru-6, Sand Reach, Sy No 445 Northvalluru Village, Thotlavalluru Mandal, Krishna District, Andhra Pradesh.	Krishna	The Assistant Director of Mines & Geology, The District Mines & Geology Officer, H.No: M.I.G-116, Street No.220, APHB, New Colony, Machilipatnam.	07.02.2024 Manual method. Valid up to 1 year
14	4.900 Ha Ordinary Sand Mine proposed in the name of Sri. VEERASWAMY KANCHARLA District Mines and Geology Officer, A.P., Royyuru-1 Sand Reach, Sy No 270 Royyuru Village, Thotlavalluru Mandal, Krishna District Andhra Pradesh.	Krishna	The Assistant Director of Mines & Geology, The District Mines & Geology Officer, H.No: M.I.G-116, Street No.220, APHB, New Colony, Machilipatnam.	07.02.2024 Manual method. Valid up to 1 year
15	4.50 Ha Ordinary Sand Mine proposed in the name of Sri. VEERASWAMY KANCHARLA District Mines and Geology Officer, A.P., Royyuru-5 Sand Reach, Sy No 270 Royyuru Village, Thotlavalluru Mandal, Krishna District, Andhra Pradesh.	Krishna	The Assistant Director of Mines & Geology, The District Mines & Geology Officer, H.No: M.I.G-116, Street No.220, APHB, New Colony, Machilipatnam.	07.02.2024 Manual method. Valid up to 1 year
16	4.900 Ha Ordinary Sand Mine proposed in the name of Sri. VEERASWAMY KANCHARLA District Mines and Geology Officer, A.P., Srikakulam-3 Sand Reach, Sy No 176 Srikakulam Village, Ghantasala Mandal, Krishna District Andhra Pradesh.	Krishna	The Assistant Director of Mines & Geology, The District Mines & Geology Officer, H.No: M.I.G-116, Street No.220, APHB, New Colony, Machilipatnam.	07.02.2024 Manual method. Valid up to 1 year
17	4.900 Ha Ordinary Sand Mine proposed in the name of Sri. VEERASWAMY KANCHARLA District Mines and Geology Officer, A.P., Srikakulam-5 Sand Reach, Sy No 176 Srikakulam Village, Ghantasala Mandal, Krishna District Andhra Pradesh.	Krishna	The Assistant Director of Mines & Geology, The District Mines & Geology Officer, H.No: M.I.G-116, Street No.220, APHB, New Colony, Machilipatnam.	07.02.2024 Manual method. Valid up to 1 year

18	2.60 Ha Ordinary Sand Mine proposed in the name of Sri. VEERASWAMY KANCHARLA District Mines and Geology Officer, A.P., Madduru-2 Sand Reach, Sy No 233/1Madduru Village, Kankipadu Mandal, Krishna District Andhra Pradesh.	Krishna	The Assistant Director of Mines & Geology, The District Mines & Geology Officer, H.No: M.I.G-116, Street No.220, APHB, New Colony, Machilipatnam.	07.02.2024 Manual method. Valid up to 1 year
19	4.930 Ha Ordinary Sand Mine proposed in the name of Sri. VEERASWAMY KANCHARLA District Mines and Geology Officer, A.P., Indugapalli-1 Sand Reach, Sy No 212 & 470 Indugapalli & Polampalli Village, Vatsavai Mandal, NTR District Andhra Pradesh.	NTR	The Deputy Director of Mines Geology, The District Mines and Geology Officer, D.no.54-19-22/5A, 2nd floor, Jaya Prakash Nagar 3 rd line, LIC colony, Vijayawada.	07.02.2024 Manual method. Valid up to 1 year
20	4.980 Ha Ordinary Sand Mine proposed in the name of Sri. VEERASWAMY KANCHARLA District Mines and Geology Officer, A.P., Allurupadu 1 Sand Reach, Allurupadu Village, Vatsavai Mandal, NTR District Andhra Pradesh.	NTR	The Deputy Director of Mines Geology, The District Mines and Geology Officer, D.no.54-19-22/5A, 2nd floor, Jaya Prakash Nagar 3 rd line, LIC colony, Vijayawada.	07.02.2024 Manual method. Valid up to 1 year
21	4.940 Ha Ordinary Sand Mine proposed in the name of Sri. VEERASWAMY. KANCHARLA District Mines and Geology Officer, A.P., Pendyala 1 Sand Reach, Pendyala Village, Kanchikacherla Mandal, NTR District Andhra Pradesh.	NTR	The Deputy Director of Mines Geology, The District Mines and Geology Officer, D.no.54-19-22/5A, 2nd floor, Jaya Prakash Nagar 3 rd line, LIC colony, Vijayawada.	07.02.2024 Manual method. Valid up to 1 year
22	4.890 Ha Ordinary Sand Mine proposed in the name of Sri. VEERASWAMY KANCHARLA District Mines and Geology Officer, A.P., Pendyala 2 Sand Reach, Pendyala Village, Kanchikacherla Mandal, NTR District Andhra Pradesh.	NTR	The Deputy Director of Mines Geology, The District Mines and Geology Officer, D.no.54-19-22/5A, 2nd floor, Jaya Prakash Nagar 3 rd line, LIC colony, Vijayawada.	07.02.2024 Manual method. Valid up to 1 year
23	4.970 Ha Ordinary Sand Mine proposed in the name of Sri. VEERASWAMY KANCHARLA District Mines and Geology Officer, A.P., Vemulapalli 1 Sand Reach, Vemulapalli Village, Kanchikacherla Mandal, NTR	NTR	The Deputy Director of Mines Geology, The District Mines and Geology Officer, D.no.54-19-22/5A, 2nd floor, Jaya Prakash Nagar 3 rd line, LIC	07.02.2024 Manual method. Valid up to 1 year

	District Andhra Pradesh.		colony, Vijayawada.	
24	4.950 Ha Ordinary Sand Mine proposed in the name of Sri. VEERASWAMY KANCHARLA District Mines and Geology Officer, A.P., Vemulapalli 2 Sand Reach Vemulapalli Village, Kanchikacherla Mandal, NTR District Andhra Pradesh.	NTR	The Deputy Director of Mines Geology, The District Mines and Geology Officer, D.no.54-19-22/5A, 2nd floor, Jaya Prakash Nagar 3 rd line, LIC colony, Vijayawada.	07.02.2024 Manual method. Valid up to 1 year
25	4.880 Ha Ordinary Sand Mine proposed in the name of Sri. VEERASWAMY KANCHARLA District Mines and Geology Officer, A.P., Pokkanuru 1 Sand Reach Pokkanuru Village, Chandarlapadu Mandal, NTR District Andhra Pradesh.	NTR	The Deputy Director of Mines Geology, The District Mines and Geology Officer, D.no.54-19-22/5A, 2nd floor, Jaya Prakash Nagar 3 rd line, LIC colony, Vijayawada.	07.02.2024 Manual method. Valid up to 1 year
26	4.980 Ha Ordinary Sand Mine proposed in the name of Sri. VEERASWAMY KANCHARLA District Mines and Geology Officer, A.P., Pokkanuru 3 Sand Reach, Pokkanuru Village, Chandarlapadu Mandal, NTR District Andhra Pradesh.	NTR	The Deputy Director of Mines Geology, The District Mines and Geology Officer, D.no.54-19-22/5A, 2nd floor, Jaya Prakash Nagar 3 rd line, LIC colony, Vijayawada.	07.02.2024 Manual method. Valid up to 1 year
27	4.980 Ha Ordinary Sand Mine proposed in the name of Sri. VEERASWAMY KANCHARLA District Mines and Geology Officer, A.P., Usthepalli 1 Sand Reach, Usthepalli Village, Chandarlapadu Mandal, NTR District Andhra Pradesh. SIA/AP/MIN/452114/2023	NTR	The Deputy Director of Mines Geology, The District Mines and Geology Officer, D.no.54-19-22/5A, 2nd floor, Jaya Prakash Nagar 3 rd line, LIC colony, Vijayawada.	07.02.2024 Manual method. Valid up to 1 year
28	0.980 Ha Ordinary Sand Mine proposed in the name of Sri. VEERASWAMY KANCHARLA District Mines and Geology Officer, A.P., Kasarabad 2 Sand Reach) Kasarabad Village, Chandarlapadu Mandal, NTR District Andhra Pradesh.	NTR	The Deputy Director of Mines Geology, The District Mines and Geology Officer, D.no.54-19-22/5A, 2nd floor, Jaya Prakash Nagar 3 rd line, LIC colony, Vijayawada.	07.02.2024 Manual method. Valid up to 1 year
29	4.930 Ha Ordinary Sand Mine proposed in the name of Sri. VEERASWAMY KANCHARLA District Mines	NTR	The Deputy Director of Mines Geology, The District Mines and Geology Officer,	07.02.2024 Manual method. Valid up to 1

	and Geology Officer, A.P., Eturu 1 Sand Reach, Eturu Village, Chandarlapadu Mandal, NTR District Andhra Pradesh.		D.no.54-19-22/5A, 2nd floor, Jaya Prakash Nagar 3 rd line, LIC colony, Vijayawada.	year
30	4.520 Ha Ordinary Sand Mine proposed in the name of Sri. VEERASWAMY KANCHARLA District Mines and Geology Officer, A.P., Venganayakunipalem 1 Sand Reach) Venganayakunipalem Village, Penuganchiprolu Mandal, NTR District Andhra Pradesh	NTR	The Deputy Director of Mines Geology, The District Mines and Geology Officer, D.no.54-19-22/5A, 2nd floor, Jaya Prakash Nagar 3 rd line, LIC colony, Vijayawada.	07.02.2024 Manual method. Valid up to 1 year
31	4.910 Ha Ordinary Sand Mine proposed in the name of Sri. VEERASWAMY KANCHARLA District Mines and Geology Officer, A.P., Sanagapadu 1 Sand Reach) Sanagapadu Village, Penuganchiprolu Mandal, NTR District Andhra Pradesh.	NTR	The Deputy Director of Mines Geology, The District Mines and Geology Officer, D.no.54-19-22/5A, 2nd floor, Jaya Prakash Nagar 3 rd line, LIC colony, Vijayawada.	07.02.2024 Manual method. Valid up to 1 year
32	4.970 Ha Ordinary Sand Mine proposed in the name of Sri. VEERASWAMY KANCHARLA District Mines and Geology Officer, A.P., Penuganchiprolu 2 Sand Reach Anigandlapadu Village, Penuganchiprolu Mandal, NTR District Andhra Pradesh.	NTR	The Deputy Director of Mines Geology, The District Mines and Geology Officer, D.no.54-19-22/5A, 2nd floor, Jaya Prakash Nagar 3 rd line, LIC colony, Vijayawada.	07.02.2024 Manual method. Valid up to 1 year
33	4.950 Ha Ordinary Sand Mine proposed in the name of Sri. VEERASWAMY KANCHARLA District Mines and Geology Officer, A.P., Penuganchiprolu 1 Sand Reach) Penuganchiprolu Village, Penuganchiprolu Mandal, NTR District Andhra Pradesh.	NTR	The Deputy Director of Mines Geology, The District Mines and Geology Officer, D.no.54-19-22/5A, 2nd floor, Jaya Prakash Nagar 3 rd line, LIC colony, Vijayawada.	07.02.2024 Manual method. Valid up to 1 year
34	4.950 Ha Ordinary Sand Mine proposed in the name of Sri. RAJESH KUMAR RANDHI District Mines and Geology Officer, A.P., Gajullanka Sand Reach, Sy No 180 Gajullanka Village, Kolluru Mandal, Bapatla District Andhra Pradesh.	Bapatla	The Asst. Director of Mines and Geology, The District of Mines and Geology Officer, Bapatla.	07.02.2024 Manual method. Valid up to 1 year
35	4.30 Ha Ordinary Sand Mine proposed in the name of John Asundi, Kanayagudem/2022-14 Sand Reach, Kanayagudem	Sri Alluri Seetharama Raju District	The Assistant Director of Mines & Geology, The District Mines and Geology Officer,	10.02.2024 Manual method. Valid up to 1

	Village, Yatapaka Mandal, Sri Alluri Seetharama Raju District, A.P		Paderu.	year
36	4.0 Ha Ordinary Sand Mine proposed in the name of John Asundi, A.P., Gundala/2022-18 Sand Reach, Gundala Village, Yatapaka Mandal, Sri Alluri Seetharama Raju District, A.P	Sri Alluri Seetharama Raju District	The Assistant Director of Mines & Geology, The District Mines and Geology Officer, Paderu.	10.02.2024 Manual method. Valid up to 1 year
37	4.00 Ha Ordinary Sand Mine proposed in the name of John Asundi, A.P., Rayanapeta/2020-20 Sand Reach, Rayanapeta Village, Yatapaka Mandal, Sri Alluri Seetharama Raju District, A.P	Sri Alluri Seetharama Raju District	The Assistant Director of Mines & Geology, The District Mines and Geology Officer, Paderu.	10.02.2024 Manual method. Valid up to 1 year
38	4.00 Ha Ordinary Sand Mine proposed in the name of John Asundi, A.P., Gommukoyagudem/2022-21 Sand Reach, Gommukoyagudem Village, Yatapaka Mandal, Sri Alluri Seetharama Raju District, A.P	Sri Alluri Seetharama Raju District	The Assistant Director of Mines & Geology, The District Mines and Geology Officer, Paderu.	10.02.2024 Manual method. Valid up to 1 year
39	4.20 Ha Ordinary Sand Mine proposed in the name of John Asundi, A.P., Gommukoyagudem/2022-22 Sand Reach, Gommukoyagudem Village, Yatapaka Mandal, Sri Alluri Seetharama Raju District, A.P	Sri Alluri Seetharama Raju District	The Assistant Director of Mines & Geology, The District Mines and Geology Officer, Paderu.	10.02.2024 Manual method. Valid up to 1 year
40	3.20 Ha Ordinary Sand Mine proposed in the name of John Asundi, A.P., GOMMUKOYAGUDEM/2022-23 SAND REACH, Gommukoyagudem Village, Yatapaka Mandal, Sri Alluri Seetharama Raju District, A.P	Sri Alluri Seetharama Raju District	The Assistant Director of Mines & Geology, The District Mines and Geology Officer, Paderu.	10.02.2024 Manual method. Valid up to 1 year
41	4.20 Ha Ordinary Sand Mine proposed in the name of John Asundi, A.P., Gundala/2022-19 Sand Reach, Gundala Village, Yatapaka Mandal, Sri Alluri Seetharama Raju District, A.P	Sri Alluri Seetharama Raju District	The Assistant Director of Mines & Geology, The District Mines and Geology Officer, Paderu.	10.02.2024 Manual method. Valid up to 1 year

